

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 105
101/252/ND/2020

IN THE MATTER OF:

Income Tax Officer-Ward 20(4), New Delhi

...PETITIONER

Vs.

ROC, Delhi & Ors
(M/s. RS Infoways Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 09.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Zoheb Hossain, Sr. St.
Counsel and Mr. Fahad M.
Khan, Advocate

For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 12th March, 2020. Affidavit of service be filed.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)